### COURT-II

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 1 OF 2014 & IA NO. 5 OF 2014

Dated: 18<sup>th</sup> September, 2017

#### In the matter of:

Steel Authority of India Ltd.	 Appellant(s)
Vs. Damodar Valley Corporation & Ors.	 Respondent(s)

## <u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on <u>27.10.2017.</u>

**PS/Court Master** 

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